

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1540/2002

Thursday, this the 6th day of June, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Bhageloo
Working as Fitter Gr.II
In the office of Divisional Engineer
Northern Railway
Nizammudin

..Applicant

(By Advocate: Shri M.K.Bhardwaj)

Versus

Union of India & Ors. through

1. General Manager
Northern Railway
Baroda House
New Delhi
2. DRM
Northern Railways
DRM Office
New Delhi
3. Chief Personal Officer
Northern Railways
New Delhi

..respondents

O R D E R (ORAL)

Justice Ashok Agarwal:

Applicant was initially appointed as Khallasi in 1978. After passing the qualifying test, he was promoted to the post of Fitter in the grade of Rs.950-1500/-. As far as applicant's juniors are concerned, they have been granted a higher pay scale of Rs.1200-1800/-. Since applicant, though senior, had been placed in a lower pay scale, he made several representations dated 2.3.1992, 15.11.1992, 6.11.1995, 19.2.1996, 28.2.1996, 17.8.1997, 24.5.1999, 2.8.2001 and 8.2.2002. No response to the same has been given by the respondents.

V.L.A.

(2) (2)

2. Having regard to the aforestated circumstances, we find that interests of justice will be duly met by disposing of the present OA at this very stage even without issue of notices with a direction to the respondents to pass a reasoned and a speaking order disposing of the aforesaid representations within a period of three months from the date of service of a copy of this order. We direct accordingly.

3. Present OA is disposed of in the aforestated terms.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/